

Control have committed an assistance of U.S. \$ 20 million towards specific projects and programmes, to be jointly agreed with the Government, aimed at checking drug-trafficking and drug abuse.

A Memorandum of Understanding has been signed in this behalf on 5.6.1987.

Study on Drug Addiction

496. SHRI LALITESHWAR SHAHI:
SHRI SALEEM I. SHERVANI:
SHRI MUKUL WASNIK:

Will the Minister of WELFARE be pleased to state:

(a) whether a recent study conducted by Government has revealed that drug addiction in the country is increasing rapidly;

(b) if so, the details of the study conducted in this regard; and

(c) the steps Government propose to take to overcome this problem particularly among youths in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) and (b). No comprehensive study has been undertaken and hence no estimate is available. However, a 'Multi-Centred Study on Drug Abuse Amongst Students' was commissioned in four metropolitan cities and five other cities. According to the preliminary report received in regard to the study, the results show a decline in the prevalence rates amongst the students in general.

(c) A variety of measures are being taken by the Government to deal with the problem of drug abuse, such as, counselling and guidance, de-addiction, rehabilitation and awareness building programmes. Voluntary organisations are also being involved in providing the above services and in creating awareness among various sections of society, including the student community. Training programmes are being organised for various governmental and non-governmental functionaries on a regular basis to

make them aware of the dangers of drug abuse.

Plan Expenditure of the Centre

497. SHRI BHATTAM SRIRAMA-MURTY: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has drawn the attention of Government that the entire plan expenditure of the Centre was financed out of the borrowed funds;

(b) whether the net internal debt of the Central and State Governments rose from 34.3 per cent of the gross domestic product in 1974-75 to 55 per cent in 1985-86;

(c) the magnitude of debt relief granted to States by the 6th, 7th and 8th Finance Commissions; and

(d) whether changed terms of reference of the next Finance Commission were suggested by the Planning Commission keeping in view the volume of resource transfers and need for eliminating the budgetary support to public sector units?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) The Seventh Plan has already pointed out that due to depletion of budgetary savings and the inability of the public sector enterprises to generate adequate internal resources, there is an increasing reliance on borrowings for financing public sector outlay. During the first two years of the Plan, about four-fifth of the Plan outlay at the Centre including Union Territories is estimated to have been financed through borrowings.

(b) Yes, Sir.

(c) The debt relief in repayment of loans to Central Government, as granted by the 6th, 7th and 8th Finance Commissions was as under: